## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
<u> </u>	CP 08/16	Hearing	245	Vijay Kumar & P .Mehta Vs. SPM Export P. Ltd.

SL. NAME (IN CAPITAL) SIGNATURE

NO. & PHONE NUMBER REPRESENTATION TO WHOM

SunANTH.H.V 8904992644.

Respondent

Scenarth HV

AM17. S.P

9845128001

PETITIONER

ASP

MADHEU

PCS for petitioner is present. Counsel for respondents is also present. PCS has filed memo stating that Respondent No.3 has died. PCS for petitioner requested time to file death certificate and also to file LR application, list it on 20.07.2017. Counsel for respondents undertakes to file death certificate and also furnish the names of legal heirs of Respondent No.3.

List it on 20.07.2017.

MEMBER (J)

MEMBER (T)